

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3843
ANSWERED ON:21.08.2003
EDUCATIONAL FACILITIES TO THE DISABLED
A.K. PREMAJAM;RAMDAS RUPALA GAVIT;Y.G. MAHAJAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are running various schemes to provide educational facilities for the disabled;
- (b) if so, the details of each scheme and financial assistance provided thereunder during each of the last three years and the current year, scheme-wise and State-wise;
- (c) whether the Government are contemplating to make a firm policy in order to ensure education for the handicapped;
- (d) if so, the details thereof; and
- (e) the time by which this policy will be formulated?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a) & (b) The Department of Secondary and Higher Education in the Government of India is implementing a Centrally Sponsored Scheme of Integrated Education for Disabled Children (IEDC) that has the primary objective of integration of mild to moderately disabled children in regular schools. Under this scheme, 100% financial assistance is being provided to State/Union Territory/non-governmental organizations (NGOs) for providing facilities that include books & stationery, uniform, transport, reader & escort allowance, etc. Ministry of SJ&E provides assistance for special schools under the Scheme to Promote Voluntary Action for Persons with Disabilities. Financial assistance provided under these schemes is given at Annexure. Besides, the Ministry of Social Justice & Empowerment is supporting 500 scholarships for students with disabilities for pursuing technical and professional courses at post matric level onwards.

(c) to (e) The aspect of education of the children with disabilities is included in the National Policy on Education. Besides, the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 casts an obligation on appropriate governments for ensuring access to free education for every children with disability till 18 years of age, promoting integration of students with disabilities and setting up special schools wherever needed and equipping the students with vocational training facilities, making schemes for part-time classes, non-formal education, imparting education through open schools, providing free of cost books and equipments, etc.

The Sarva Shiksha Abhiyan (SSA) supported by the Ministry of Human Resource Development is a National Programme for Universal Elementary Education. It has the goal of eight years of elementary schooling for all children in the group of 6-14 years by 2010. Children with special needs will also be covered under the Sarva Shiksha Abhiyan. Special training of teachers to encourage inclusive education, barrier free school facilities to enable differently abled children to participate in schools, provision for meeting special needs of such children on the basis of a District Plan, providing funding at the rate of Rs.1200 per disabled child, per year, is provided for under the SSA.

Grant in aid assistance given to NGOs under the Scheme to Promote Voluntary Action for Persons with Disabilities for Education/School programme during 2000-01 to 2003-04 (as on 1.8.03).

(Rs. in lakhs)

State 2000-01 2001-02 2002-03 2003-04 (as on 1.8.2003)

ANDHRA PRADESH 938.21 906.70 1334.42 561.71

ARUNACHAL PRADESH - 12.66 9.73 -

ASSAM 10.42 19.12 35.32 8.07

BIHAR	92.59	156.96	134.14	32.09
CHANDIGARH	2.05`	2.09	2.00	-
CHHATISGARH	9.06	12.49	8.81	6.95
DADRA & NAGAR HAVELI	-	1.53	-	-
DELHI	266.70	217.28	352.95	124.17
GOA	12.64	24.07	24.28	8.95
GUJARAT	35.95	59.59	60.64	3.15
HARYANA	33.53	25.11	66.46	23.43
HIMACHAL PRADESH	15.04	21.10	18.31	4.64
JAMMU & KASHMIR	-	1.64	2.51	-
JHARKHAND	-	5.27	14.86	3.88
KARNATAKA	521.10	541.40	695.81	289.59
KERALA	258.23	265.78	295.84	80.17
MADHYA PRADESH	16.88	48.93	61.25	27.73
MAHARASHTRA	68.58	84.23	127.65	35.31
MANIPUR	41.33	43.40	57.10	26.76
MEGHALAYA	46.38	60.10	49.60	12.51
MIZORAM	23.35	25.07	25.17	11.17
NAGALAND	-	1.78	-	-
ORISSA	128.75	129.43	200.41	68.43
PONDICHERY	6.59	5.85	6.13	-

PUNJAB 80.22 72.26 83.61 38.31

RAJASTHAN 79.46 113.00 103.45 36.70

SIKKIM - 1.94 5.67 -

TAMIL NADU 107.97 137.06 233.43 51.77

TRIPURA 6.02 6.50 10.26 4.68

UTTAR PRADESH 493.31 539.45 545.98 176.79

UTTRANCHAL 64.91 14.55 48.95 10.88

WEST BENGAL 233.50 210.59 286.41 83.82